

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 92 of 2012 &
I.A. No. 397 of 2012

Dated : 30th July, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Punjab State Power Corporation Ltd. Appellant(s)

Versus

Punjab State Elec. Reg. Comm. & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent (s) : Ms. Payal Chandra for R.2

ORDER

On behalf of the Respondent adjournment is sought.

Post the matter for further submissions of Respondent No.2 on

11.08.2014.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/js